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Title : Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): Sir, I, on behalf of Shri Kamal Nath, beg to lay on the Table a copy each of the Foreign Trade Policy 2004-09, Annual Supplement to Foreign Trade Policy 2004-09 and Handbook of Procedures (Vol. I) (all updated upto 7th April, 2006) (Hindi and English versions).

(Placed in Library. See No. LT 4200/2006)

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): Sir, I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Mahila Kosh, New Delhi, for the year 2004-2005, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rashtriya Mahila Kosh, New Delhi, for the year 2004-2005.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 4201/2006)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 2004-2005.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 4202/2006)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): Sir, on behalf of Shri Manikrao Gavit, I beg to lay on the Table a copy of the Governors (Allowances and Privileges) Amendment Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R. 193(E) in Gazette of India dated the 31st March, 2006, under sub-section (3) of section 13 of the Governors (Emoluments, Allowances and Privileges) Act, 1982.

(Placed in Library. See No. LT 4203/2006)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): Sir, I beg to lay on the Table-

- (1) A copy of the Notification No. S.O. 365(E) (Hindi and English versions) published in Gazette of India dated the 20th March, 2006, appointing Deputy Central Intelligence Officer, Officer-in-Charge of Immigration Check Post, Munabao, Rajasthan, as the "Civil Authority" for the purpose of the Foreigners Order, 1948, issued under clause (2) of the Said Order.

(Placed in Library. See No. LT 4204/2006)

- (2) A copy of the Central Reserve Police Force Combatised Assistant Sub Inspector, (Steno) and Head Constable (Ministerial) Recruitment (Amendment) Rules, 2005 (Hindi and English versions) published in Notification No. G.S.R. 409 in Gazette of India dated the 10th December, 2005, under sub-section (3) of section 18 of the Central Reserve Police Force Act, 1949.

(Placed in Library. See No. LT 4205/2006)

- (3) A copy of the Indo-Tibetan Border Police Force, General Duty Cadre (Group 'B' and 'C' posts) Recruitment (Amendment) Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R. 137(E) in Gazette of India dated the 6th March, 2006, under sub-section (3) of section 156 of the Indo-Tibetan Border Police Force Act, 1992.

(Placed in Library. See No. LT 4206/2006)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): Sir, I beg to lay on the Table-

- (1) A copy of the All India Council for Technical Education (Member-Secretary) Recruitment Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R. 212 (E) in Gazette of India dated the 12th April, 2006, under section 24 of the All India Council for Technical Education Act, 1987.

(Placed in Library. See No. LT 4207/2006)

- (2) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Banaras Hindu University for the year 2004-2005 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library. See No. LT 4208/2006)

- (3) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report of the Mizoram University for the years 2003-2004 and 2004-2005 and the Audited Accounts for the years 2002-2003, 2003-2004 and 2004-2005 within the stipulated period of nine months after the close of the respective accounting years.

(Placed in Library. See No. LT 4209/2006)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Social Science Research, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Social Science Research, New Delhi, for the year 2004-2005.

- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library. See No. LT 4210/2006)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Rural Institutes, Hyderabad, for the year 2004-2005, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council of Rural Institutes, Hyderabad, for the year 2004-2005.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library. See No. LT 4211/2006)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers Training and Research, Kolkata, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers Training and Research, Kolkata, for the year 2004-2005.

(9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

(Placed in Library. See No. LT 4212/2006)

(10) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Southern Region), Chennai, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Board of Apprenticeship Training (Southern Region), Chennai, for the year 2004-2005.

(11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

(Placed in Library. See No. LT 4213/2006)

(12) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Indore, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Indore, for the year 2004-2005.

(13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.

(Placed in Library. See No. LT 4214/2006)

(14) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Sanskrit Vidyapeetha, Tirupati, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rashtriya Sanskrit Vidyapeetha, Tirupati, for the year 2004-2005.

(15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.

(Placed in Library. See No. LT 4215/2006)

(16) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers Training and Research, Chennai, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers Training and Research, Chennai, for the year 2004-2005.

(17) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (16) above.

(Placed in Library. See No. LT 4216/2006)

(18) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Ahmedabad, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Ahmedabad, for the year 2003-2004.

(19) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (18) above.

(Placed in Library. See No. LT 4217/2006)

(20) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers Training and Research, Chandigarh, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers Training and Research, Chandigarh, for the year 2004-2005.

(21) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (20) above.

(Placed in Library. See No. LT 4218/2006)

(22) A copy of the statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Indian Institute of Advance Study, for the year 2004-2005 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library. See No. LT 4219/2006)

(23) A copy of the statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of

the Indian Council of Philosophical Research, for the year 2004-2005 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library. See No. LT 4220/2006)

(24) A copy of the Notification No. IG/Admn(G)/Ord.5/2001/350 (Hindi and English versions) published in Gazette of India dated the 25th February, 2005, making certain amendments to Ordinance on Career Advancement of Teachers (Ordinance 3) of the Indira Gandhi National Open University under sub-section (2) of section 40 of the Indira Gandhi National Open University Act, 1985.

(Placed in Library. See No. LT 4221/2006)

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): Sir, on behalf of Shri Ashwani Kumar, I beg to lay on the Table-

(1) A copy of the Indian Boiler (Amendment) Regulations, 2006 (Hindi and English versions) published in Notification No. G.S.R. 27 in Gazette of India dated the 4th February, 2006, under sub-section (2) of section 38 of the Indian Boilers Act, 1923.

(Placed in Library. See No. LT 4222/2006)

(2) A copy of the Annual Report (Hindi and English versions) of the Office of the Controller General of Patents, Designs, Trade Marks and Registrar of Geographical Indications, for the year 2004-2005.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library. See No. LT 4223/2006)

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): Sir, I beg to lay on the Table-

(1) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the MMTC Limited and the Department of Commerce, Ministry of Commerce and Industry for the year 2006-2007.

(Placed in Library. See No. LT 4224/2006)

(ii) Memorandum of Understanding between the PEC Limited and the Department of Commerce, Ministry of Commerce and Industry for the year 2006-2007.

(Placed in Library. See No. LT 4225/2006)

- (iii) Memorandum of Understanding between the State Trading Corporation of India Limited and the Department of Commerce, Ministry of Commerce and Industry for the year 2006-2007.

(Placed in Library. See No. LT 4226/2006)

- (2) A copy of the S.O. No. 1776(E) (Hindi and English versions) published in Gazette of India dated the 19th December, 2005, appointing the 1st Day of January, 2006 as the date on which sections 2, 5 and 6 of the Tea (Amendment) Act, 1980 shall come into force, issued under section 1 of the said Act.

(Placed in Library. See No. LT 4227/2006)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Teacher Education, New Delhi, for the year 2004-2005.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Teacher Education, New Delhi, for the year 2004-2005, together with Audit Report thereon.

- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Council for Teacher Education, New Delhi, for the year 2004-2005.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 4228/2006)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Primary Education Development Society Kerala (Sarva Shiksha Abhiyan), Thiruvananthapuram, for the year 2004-2005, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Primary Education Development Society Kerala (Sarva Shiksha Abhiyan), Thiruvananthapuram, for the year 2004-2005.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 4229/2006)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan, State Mission Authority Meghalaya, Shillong, for the year 2003-2004, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan, State Mission Authority Meghalaya, Shillong, for the year 2003-2004.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library. See No. LT 4230/2006)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the State Mission Authority (Sarva Shiksha Abhiyan), Manipur, for the years 2003-2004 and 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the State Mission Authority (Sarva Shiksha Abhiyan), Manipur, for the years 2003-2004 and 2004-2005.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library. See No. LT 4231/2006)

(9) A copy each of the following Notifications (Hindi and English versions) under section 33 of the National Council for Teacher Education Act, 1993:-

(i) The NCTE (from of application for recognition, the time limit of submission of application, determination of norms and standards for recognition of teacher education programmes and permission of start new course or training) (6th Amendment) Regulations, 2005 (Hindi and English versions) published in Notification No. F.No. 49-5/2005/NCTE (N&S) in Gazette of India dated the 1st December, 2005.

(ii) The National Council for Teacher Education (Recognition Norms and Procedure) Regulations, 2005 (Hindi and English versions) published in Notification No. F.49-42/2005-NCTE(N and S) in Gazette of India dated the 13th January, 2006.

(iii) The National Council for Teacher Education (the Criteria for relaxation in qualifications required for appointment to teaching posts in degree level teacher training courses) Regulations, 2005 (Hindi and English versions) published in Notification No. F. No. 49-29/2005-NCTE (N and S) in Gazette of India dated the 25th January, 2006.

(10) Statement (Hindi and English versions) showing reason for delay in laying the papers mentioned at item No. (i) of (9) above.

(Placed in Library. See No. LT 4232/2006)
